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SLP(Crl.)No. 3877 OF 2002
ITEM No.16

Court No. 7

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3877/2002

(From the judgement and order dated 03/04/2002 in CRLM 29338/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner (s)

VERSUS

BALA DEVI
(With Appln(s). for stay and Office Report)

Respondent (s)

Date : 28/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. Praveen Kumar Rai, Adv.
Mr Vinay Kumar Garg,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

Operation of the impugned order is stayed, in the meantime.

Anita

(Jasbir Singh)
Court Master